

**Central Administrative Tribunal
 Principal Bench**

**OA No.2147/2013
 MA No.1654/2013
 With
 OA No.3163/2013**

New Delhi, this the 18th day of August, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
 Hon'ble Ms. Nita Chowdhury, Member (A)**

OA No.2147/2013

1. Umesh Ram,
 S/o Kameshwar Ram,
 R/o H.No.320, Jagdamba Colony,
 Near J.N. international School, Ali Vihar,
 Sarita Vihar,
 New Delhi-110076.
2. Ram Kishan,
 S/o Late Shri Mehar Chand,
 R/o Pratap Vihar, Sector-12,
 Ghaziabad (U.P.).

....Applicants

(By Advocate : Shri Susheel Sharma)

Versus

1. Union of India, through,
 The Secretary, Ministry of Finance,
 North Block,
 New Delhi-110004.
2. Chairman,
 Central Board of Direct Taxes,
 Ministry of Finance, North Block,
 New Delhi-110004.
3. Deputy Secretary (Ad. VII),
 C.B.D.T.
 HUDCO Vishala,
 Bhikaji Cama Palace,
 New Delhi-110022.

4. Directorate of Income Tax,
(Public Relations, Printing, Publications and Official Language)
6th floor, Mayur Bhawan, Connaught Circus,
New Delhi-110001.
5. Shri Rajeev Kumar,
S/o Shri Rishal Singh,
J-1/103, DDA Flats,
Kalkaji, New Delhi.
6. Shri Lokesh Kumar,
S/o Shri Bar Chand Singh,
E-29, Mahawat Khan Road,
New Delhi-110002.
7. Shri Kailash Chand,
S/o Shri Roop Chand,
House No.17/322, Kalyanpuri,
Delhi-110091.
8. Shri Dinesh Chandra,
S/o Late Shri Lal Mani Joshi,
5, Motilal Nehru Place,
Akbar Road,
New Delhi-110001.
9. Shri Dalip Kanojiya,
S/o Shri Sawaria Kanojiya,
B-164, Sainik Nagar,
Uttam Nagar,
Navada, Delhi-110057.

....Respondents

(By Advocate : Shri Sunil Ahuja)

OA No.3163/2013

Mr. Sudhir Tiwari,
Aged about 29 years, Group 'D',
C/o Shri Vijay Kumar,
H.No.264, Jude Bagh,
Kotla Mubarak Pur,
New Delhi-110003.

....Applicant

(By Advocate : Shri Susheel Sharma)

Versus

1. Union of India, through,
The Secretary, Ministry of Finance,
North Block,
New Delhi-110004.
2. Chairman,
Central Board of Direct Taxes,
Ministry of Finance, North Block,
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5. Shri Dalip Kanojiya,
S/o Shri Sawaria Kanojiya,
B-164, Sainik Nagar,
Uttam Nagar,
Delhi-110057.

...Respondents

(By advocate : Shri R.N. Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

MA No.1654/2013 in OA No.2147/2013

For the reasons stated therein, the MA filed for joining together in a single Application is allowed.

OA No.2147/2013 & OA No.3163/2013

2. When the matter was taken up for hearing, learned counsel for applicant seeks leave of this Tribunal to withdraw the OAs with liberty to avail his remedies, in accordance with law. Accordingly, the OAs are dismissed as withdrawn with the aforesaid liberty. No costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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